

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 627
TO BE ANSWERED ON 06.02.2017**

Self-financing Engineering Colleges

627. PROF. SAUGATA ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed a number of violations and malpractices in various self-financing Engineering Colleges in various parts of the country;
- (b) if so, the details thereof;
- (c) whether the Government has also noticed that students were forced to even commit suicide due to the said developments;
- (d) if so, the details thereof; and
- (e) whether the Government has any proposal to appoint a high level agency to monitor the functioning of the self financed engineering colleges and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a) & (b): Yes Madam. There were complaints received regarding violations and malpractices in various self-financing Engineering Colleges. The details thereof are at Annexure.

(c) & (d): No such incident has come to the notice of the Ministry.

(e): No, Madam. AICTE, the regulatory body of technical education in the country, monitors the functioning of AICTE approved self financed engineering colleges. Any Institute, failing to adhere to the norms and standards prescribed in the AICTE Approval Process Handbook, is liable for punitive actions.

Annexure as referred to in part (a) & (b) of the Lok Sabha Unstarred Question No. 627 to be answered on 06.02.2017 asked by Prof. Saugata Roy regarding Self- financing Engineering Colleges.

Year 2014

S.No.	State	Number of Complaints	Response of AICTE
1.	Maharashtra	1	Complaint received against various institutes in Maharashtra from Citizen Forum for Sanctity in Education System, Mumbai. Being investigated by High Level Committee
2.	Chhattisgarh	1	Chhattisgarh Engineering College, CG. Being investigated by One Man Justice Committee.
3.	MP	1	Guru Ram Das Khalsa Science and Technology Institute, Jabalpur-Being investigated by One Man Justice Committee.
4.	Rajasthan	2	FIRS have been registered by CBI, Jaipur against Ajmer Institute and Subodh Institute of Management.

Year 2015

S.No.	State	Number of Complaints	Response of AICTE
1.	Maharashtra	1	Complaints from Citizen Forum and Shri Sanjay Kelkar against various institutes of Maharashtra.
2.	UP	2	Complaint against Devrishi Institute, Saharanpur, U. Being investigated by One Man Justice Committee and Sunderdeep Group of College Ghaziabad and others (Eng, Management, Pharmacy)
3.	AP	1	Sultan-UI-Uloom Education Society, Hyderabad Being investigated by One Man Justice Committee.
4.	MP	2	Complaint against IES, NRI Group of Institute and against Dr. Sunil Kapoor, Controller of RKDF-forged FDRs. Being Investigated by One Man Justice Committee.
5.	HP	1	T.R. Abhilashi Group of Institutions, District Mandi, HP Being investigated by One Man Justice Committee.
6.	TN	1	Muthukumaran Institute of Technology and Faculty and Engineering and Technology, MAHER University, Chennai and other.
7.	Delhi	1	Jagan Nath Institute of Management Studies, Rohini, Delhi complaint made Ms Neha Gupta, B-314, (Type-III) Qtr, Nanakpura, South Moti Bagh, New Delhi.